

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3831  
ANSWERED ON:19.12.2005  
MEDICAL FACILITIES TO LABOURERS  
Muqueem Shri Mohammed

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the measures adopted for providing medical facilities to the labourers in the country including Uttar Pradesh, State-wise;
- (b) the number of labourers who have been provided medical facilities during the last three years, State-wise and year-wise; and
- (c) the number of areas identified in the States where Employees State Insurance facilities are not yet available?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): The Employees State Insurance Corporation has set up 143 Hospitals and 1427 Dispensaries to provide medical facilities to the Insured Persons in the Country. The State-wise details are given in Annexure-I. Apart from these, 2135 Insurance Medical Practitioners have also been empanelled to provide out-patient services to the beneficiaries of Employees State Insurance Scheme.

(b): The number of insured persons including families who have been provided medical facilities during the last three years, State-wise and year-wise are given in Annexure-II.

(c): At one center/area of Daman, Diu, Dadra and Nagar Haveli (Union Territory) Employees State Insurance facilities are not yet available.

**ANNEXURE - I**

Annexure referred to part (a) of the Lok Sabha Unstarred Question No. 3831 for 19.12.2005.

State	No. of ESI Dispensaries	No. of ESI Hospitals
Andhra Pradesh	133	11
Assam	27	1
Bihar	25	3
Chandigarh Admn.	2	1
Chhatisgarh	11	
Delhi	42	4
Goa	9	1
Gujrat	125	12
Haryana	70	05
Himachal Pradesh	9	01
Karnataka	122	09
Kerala	137	13
Madhya Pradesh	47	07
Maharashtra		
a) Mumbai	17	
b) Pune	34	14
c) Nagpur	22	

Meghalaya	1	
Orissa	49	06
Pondicherry	15	01
Punjab	69	07
Rajsthan	64	05
Tamilnadu	187	09
Uttar Pradesh	129	16
Uttaranchal	7	
West Bengal	37	14
Jammu & Kashmir	8	
Jharkhand	29	03

## Annexure-II

Annexure referred to part (b) of the Lok Sabha Unstarred Question No. 3831 for 19.12.2005.

Sl.No Name of the State 2001-2002 2002-2003 2003-2004

	I.Ps.	Families	I.Ps.	Families	IPs	Families
1. Andhra Pradesh	17,44,621	22,86,265	14,25	18,02,146	21,80	25,92,820
2. Assam	38,515	32,487	33,686	31,713	36,488	34,775
3. Bihar	25,055	28,118	57,765	44,361	6,708	46,528
4. Chandigarh	94,646	62,954	87,143	56,733	80,761	48,546
5. Delhi	18,51,024	31,39,290	16,64,111	24,44,184	18,15	26,39,721
6. Goa	1,00,591	1,07,710	1,15,878	1,15,076	1,26,359	1,22,850
7. Gujarat	14,76,622	22,61,553	11,88,084	15,61,687	13,80,060	19,20,667
8. Haryana	5,56,704	7,54,380	5,60,887	7,46,879	6,19,366	8,51,267
9. Himachal Pradesh	18,475	18,012	14,557	12,248	1,44	1,53
10. Jammu & Kashmir	40,036	2,908	32,389	21,916	38,377	23,470
11. Karnataka	11,211,824	2,71,962,824	10,39,935	11,90,926	10,38	11,65,544
12. Kerala	23,43,052	25,67,440	16,78,741	17,52,264	16,55	20,07,930
13. Madhya Pradesh	9,13,898	1,23,213	8,45,719	10,96,047	7,51	9,39,243
14. Maharashtra	11,21,524	6,53,386	10,85,090	10,77,248	9,69	9,73,748
15. Meghalaya	1,420	1,573	2,002	2,212	2,157	2,203
16. Orissa	4,69,543	3,51,563	4,38,099	5,71,922	4,48	5,65,936
17. Pondicherry	1,61,350	38,946	1,64,277	1,67,465	1,72	1,68,236
18. Punjab	6,54,135	6,59,672	5,60,018	5,55,625	5,90	6,55,739
19. Rajasthan	9,77,783	7,11,300	9,49,736	11,69,522	10,20	12,66,464
20. Tamil Nadu	30,16,576	13,15,734	26,97,125	33,54,723	21,23	24,26,378
21. Uttar Pradesh	3,54,465	2,31,943	7,50,638	8,40,045	5,90	6,72,002
22. West Bengal	NR	NR	NR	NR	11,40	9,06,538
23. Chattisgarh	1,11,364	1,48,330	88,968	1,16,844	1,06	1,33,450
24. Jharkhand	NR	NR	NR	NR	84,775	87,492
25. Uttrancal	NR	NR	NR	NR	36,360	42,378